

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2300

ANSWERED ON:15.03.2017

Encroachment on DDA Land

Adsul Shri Anandrao ;Munde Dr.Pritam Gopinath;Patil Shri Shivaji Adhalrao;Raut Shri Vinayak Bhaurao;Shinde Dr. Shrikant Eknath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the Delhi Development Authority (DDA) land which is under encroachment, location-wise;
- (b) the details of the land leased out by the DDA to Government agencies/departments, location-wise;
- (c) whether DDA does not have their complete land details/records;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether DDA land is still being encroached in connivance with the DDA officials;
- (f) if so, the investigation made by the Government in this regard and the outcome thereof; and
- (g) the steps taken by the Government to digitalise the DDA land record and make it encroachment free?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

( RAO INDERJIT SINGH)

(a): Delhi Development Authority (DDA) has informed that approximately 1,451.3 acres of DDA land falling in various zones of DDA i.e. North, East, West, Rohini, South East and South West zones, is under encroachment.

(b): DDA has informed that it has leased out land at various parts of Delhi to Government Agencies / Departments, as per following details:

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Sl No. Government Agencies/Departments Purpose Number of Allotment Total area in Acres (Approx.)

1. Municipal Corporation of Delhi Primary School 75 83
2. Directorate of Education,, Government of National Capital Territory of Delhi (GNCTD) Senior Secondary School 146 465
3. Kendriya Vidyalaya Sangathan Senior Secondary School 17 68
4. Delhi Police Various purpose 124 435
5. Delhi Fire Service Fire Station / Fire post 33 42
6. Directorate of Higher Education, GNCTD College/Higher Education 40 362
7. Municipal Corporation of Delhi Community Hall 66 27
8. Central & State Government / Local Bodies Various purposes 175 360
9. Directorate of Health Department, GNCTD / Central Government Health Scheme (CGHS) Hospital / Dispensaries 98 205
10. Power Department, GNCTD Power Sub Station / ESS 130 63
11. Transport Department, GNCTD Bus Depot/ Terminal 64 346
12. Postal Department Post Office 48 36
13. Para Military Forces Various purpose 21 261
14. Mahanagar Telephone Nigam Limited Telephone Exchange / Staff Quarters 33 47
15. Government Department Library 6 7.5
16. Municipal Corporation of Delhi Cremation / Buriyal Ground / Graveyard 9 17
17. Delhi Metro Rail Corporation for Phase – I, II & III Station / Viaduct, Terminal etc. 123 580

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(c) & (d): DDA has informed that they have complete land records.

(e) & (f): No, Madam.

(g): DDA has taken the following steps:

- i. The record of acquired land of 240 villages of Delhi is available in the form of Digitalised Syzra Maps/ Massavies and Khasras.
- ii. "Bhumi Software" of DDA contains land records in digital form.
- iii. DDA has launched mobile app through which photographs of vacant land are taken periodically and uploaded on DDA server. The

encroachment if any, detected through uploaded photographs or through physical verification of site, are removed immediately.

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